

F.No. J-11017/16/2018-Judl.
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
dated 19th April, 2018

ORDER

The President is pleased to engage following Advocates for conducting Central Government litigation (except cases of Railways & Taxation) before (i) the High Court of Judicature at Hyderabad for the state of Telangana & for the state of Andhra Pradesh, (ii) Central Administrative Tribunal, Hyderabad Bench, (iii) Andhra Pradesh Administrative Tribunal at Hyderabad, (iv) National Company Law Tribunal, Hyderabad Bench, and , for conducting litigation of Army, Navy & Air Force before the Armed Forces Tribunal, Regional Bench Chennai, Circuit Bench at Hyderabad, as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:-

Sl. No.	Name of Advocate (S/Shri)	Contact details	Enrollment number
High Court of Judicature at Hyderabad for the state of Telangana and for the state of Andhra Pradesh <u>Central Government Counsel</u>			
1.	Nomula Sridhar Reddy	H. No. 9-97/19, Plot No. 99, Lakshminagar Colony (HUDA), Boduppal, Hyderabad-92. Mob: 9440490186 Email: nomulasri2@gmail.com	AP/1595/1999
2.	Sanjeev Gillella	Flat No. 103, Sri Raj Towers, Venture III, Kalyan Nagar, Mothi Nagar, Hyderabad (Telangana) state, Pin-500018 Mcb: 9642233311 Email: sanjai.reddy@gmail.com	AP/2273/2008
3.	V. Ramesh Kumar	H. No. 18-7-739/30/1/C, Gowlipura, Behind Gandhi Statue, Hyderabad-500053 Mob: 9848724370, 9440424370	AP/721/1999
4.	Molugu Srikanth Reddy	Plot 189 C, Road No. 76, Jubilee Hills, Hyderabad-096 Mob: 9912346666 Email: lawmsr@gmail.com	AP/1094/2005
5.	K. L. N. Raghavendra Reddy	Flat No. 43082, 4 th Block, Janapriya Utopia, Hyderabad, Attapur, Hyderabad (T. S.) – 500048 Mob: 9440317766 Tel. 040-24009004 Email: raghavendrakoher@gmail.com	AP/3389/1995
6.	Mrs. Sampada Gajre	H. No. 4-5-766, Badichowdi, Hyderabad-500027 Mob: 9885732131, 9985522622	AP/2114/1999

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7.	V. Ramesh Reddy	H. No. 3-4-63/19/232, Sreeramanapuram, Ramanthapur, Uppal Post, Hyderabad-39. Mob: 9849032540 Tel. 040-27036187	AP/579/1998
8.	M. Srinivasa Rao (Vasu)	508, Sowdamini Apartments, Near Ganga Hospital, Chaitanyapuri, Hyderabad-500060 Mob: 9849070620, 9866606714	AP/1532/1991
9.	G. Venkateshwarlu	16-2-751/A/47, Karanbagh, Saidabad, Hyderabad-059. Mob: 9948066377 Tel. 040-24150364 Email: gvenkatadv@yahoo.co.in	AP/2104/1999
10.	Ravinder Ananathula	H. No. 2-1-400/2, St. No. 3, Nallakunta, Hyderabad-44. Mob: 9440345709 Email: ravinderananthula@gmail.com	AP/596/1998
11.	K. Arvind Kumar	H. NO. 17-02-1103, Rain Bazar, Yakuthpura, Hyderabad-500023 Mob: 9989684313	AP/2324/2005

Central Administrative Tribunal, Hyderabad Bench
Additional Central Government Standing Counsel

12.	Ale Nageshwar Rao	H. No. 3-5-107, 1 st Floor, Narayanaguda, Hyderabad, Telangana-500029 Mob: 9393300900	AP/1311/1988
13.	Gandyadapu Rajesham	8-4-370/26, Raj Nagar, Borabanda, Hyderabad-500018 Mob: 9849796008 Tel. 040-23744965 Email: g.rajesham74@gmail.com	AP/1710/1999
14.	Dadi Radha Krishna	H. No. 7-35, Mye Villas, Opp. FCI Godowns, IDA Mallpur, Hyderabad- 500076 Mob: 9848060327 Email: radhakrishnadadi@gmail.com	AP/766/1998
15.	Basole Rajeshwar Rao	15-6-328, Kolsawadi, Behind Osmania Hospital, Hyderabad-12 Mob: 9491871299, 9849128884	AP/949/1999
16.	Sura Sumalatha	H. No. 1-1-523/9, Gandhinagar, Musheerabad, Hyderabad-500082 Mob: 9676621275	AP/1690/2007
17.	Mrs. Bharathi K.	H. No. 9-2-178, Langar House, Hyderabad-500008. Mob: 9866160363, 9391225558	AP/2623/2007
18.	Ogirala Ramesh	H. No. 3-14-16, Srinivasapuram, Ramanthapur, Hyderabad-500013	AP/768/1986
19.	Miriyala Sanjay	H. No. 17-1-391/S/376, Singareni Colony, Saidabad, Hyderabad-500059 Mob: 9640845666 Tel. 040-65134569 Email: sanjaymiriyala@gmail.com	AP/1723/2001

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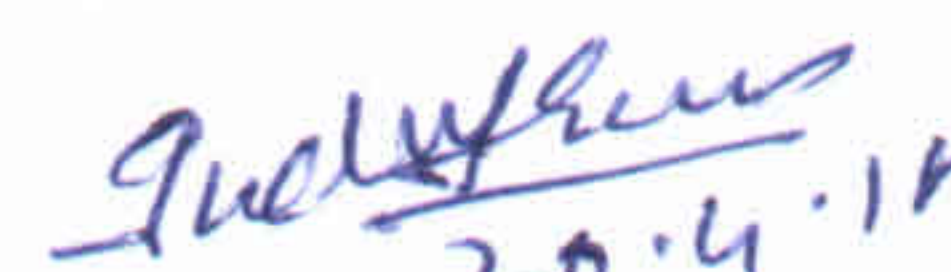
20.	M. Swarna Methu	Flat No. G-3, Vekateshwara Residency, Laxmi Nagar, L. B. Nagar, Hyderabad Mob: 9440367862 Email: colswarna@gmail.com	AP/1404/2011
21.	M. Mohan Rao	16-11-16/L/3, St. No. 8, Behind RTA Office, Beside Prashant Nagar Park, Mcosa Rambagh, Malakpet, Hyderabad-500036 Mob: 9393008819, 9391302714	AP/994/1985
Armed Forces Tribunal, Regional Bench Chennai, Circuit Bench at Hyderabad <u>Central Government Counsel</u>			
22.	Namavarapu Rajeshwar Rao	# 2-3-70/65, 1 st Floor, Anantharam Nagar, Amberpet, Hyderabad-500013 Mob: 9948094769 Tel. 040-27422500 Email: nrraolawyer@gmail.com	AP/840/2001
23.	T. Sujan Kumar	H. No. 3-5-170/A/A/3, Opp. Water Tank, Narayanguda, Hyderabad-500029 (Telangana) Mob: 9160001435 Email: srujan35@gmail.com	AP/796/2008
24.	Puli Devender	H. No. 1-8-11/A/1, Ravindranagar Colony, Habsiguda, Hyderabad-500007 Mob: 9346455593 Email: puli_devreddy@yahoo.co.in	AP/2409/2005
25.	M. Vijaya Kanth	Flat No. 318, Surya Splendour Apartment, Block-F, Shanti Gardens, Nacharam, Hyderabad. Mob: 9246573431	AP/3431/2001
Andhra Pradesh Administrative Tribunal at Hyderabad <u>Central Government Counsel</u>			
26.	Mrs. S. Siva Kumari	Flat No. 601, Nutan Ramya, Apartments, Gaddiannaram Dilsukhnagar, Hyderabad. Mob: 9440112111 Tel. 040-24061129	AP/1960/1995
27.	Josyula Bhaskara Rao	D. No. 10-13, IIIrd Floor, Sri Krishna Enclave, Gowtham Nagar, Road No. 4, Dilsukhnagar, Hyderabad-60 Mob: 9849067553	AP/919/1992
28.	Kamini Venkateswarlu	H. No. 16-2-146/H/2, Palton, Malakpet, Hyderabad-36 Mob: 9966018496	AP/2194/2006
29.	K. V. R. Krishna Sharma	H. No. 1-4-411/1/A, Plot No. 196, Road No. 10, Satya Nagar, Dilsukhnagar, Hyderabad. Mob: 9440518637 Email: kakkireni1@gmail.com	AP/347/1992

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National Company Law Tribunal, Hyderabad Bench at Hyderabad <u>Central Government Counsel</u>			
30.	Pasala Ponna Rao	H. No. 13-6/371/B, Ramsinghpura Karwan, Hyderabad. Mob: 9885768905, 9848519567 Email: pasala.advocate@gmail.com	AP/2337/2005
31.	B. Jithender	H. NO. 2-2-1105/9/15, Tilak Nagar, Hyderabad. Mob: Not mentioned	AP/2330/2008
32.	T. Sujan Kumar	H. No. 3-5-170/A/A/3, Opp. Water Tank, Narayanguda, Hyderabad-500029 Mob: 9160001435 Email: srujan35@gmail.com	AP/796/2008
33.	K. Harish Reddy	H. No. 3-12-74/16, Plot No. 16, Behind Surekha Motors, GSI Post, Mansoorabad, L. B. Nagar, Hyderabad-500068 Mob: 9849296949, 9963973888	AP/896/1993

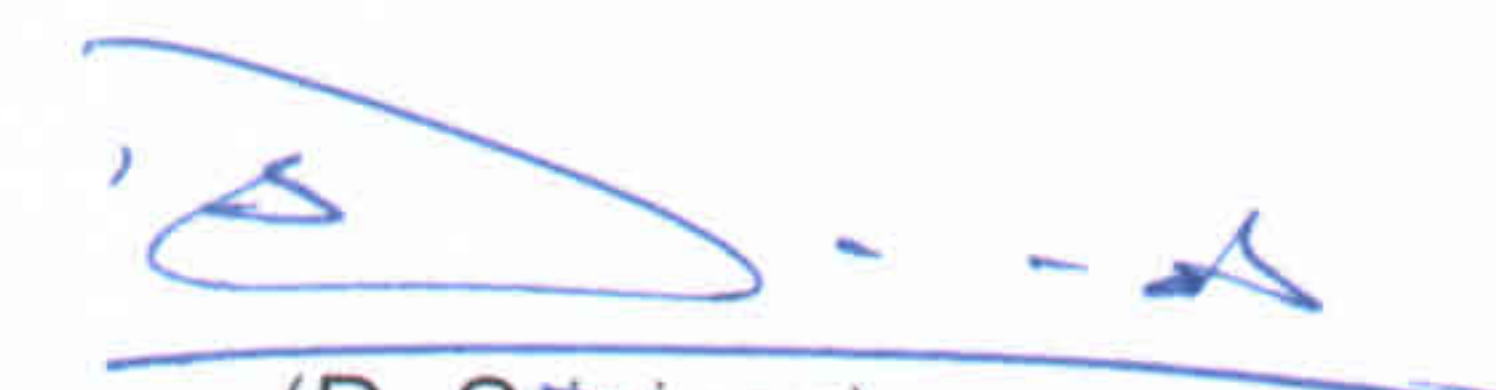
2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


 (Inder Kumar)
 Additional Secretary

Copy to:-

1. PS to ML&J/PS to MSLJ/ PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri K. M. Nataraj, acting-Additional Solicitor General of India (Southern Zone).
3. Shri K. Laxman, Asst. SGI, High Court of Judicature at Hyderabad.
4. The Registrar, High Court of Judicature at Hyderabad for the state of Telangana & for the state of Andhra Pradesh.
5. The Registrar (i) CAT, Hyderabad Bench, (ii) APAT at Hyderabad, (iii) NCLT Hyderabad Bench and (iv) AFT, Regional Bench Chennai, Circuit Bench at Hyderabad.
6. Both the Sr. CGSCs for CAT, Hyderabad Bench.
7. All the counsel as listed above.
8. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled counsel' for information of all concerned.
9. Guard File/Judicial Section with 5 spare copies.


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